



2976/21 1300 NT 26

NMR-3/1

\$-37, 40-42, 45, 51, 53-58

* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 2584/2021

NIMIT BUILDERS PRIVATE LIMITED Petitioner

Through: Ms. Kavita Jha, Advocate with
Mr. Vaibhav Kulkarni and Mr. Anant
Mann, Advocates.

versus

PR. COMMISSIONER OF INCOME TAX 4 Respondent

Through

+ W.P.(C) 2976/2021

ADITYA SARAF Petitioner

Through: Mr. Rohit Jain, Advocate with
Mr. Aniket D. Agrawal and Ms.
Manisha Sharma, Advocates.

versus

PR. COMMISSIONER OF INCOME TAX 4 & ANR.

..... Respondents

Through

+ W.P.(C) 3004/2021

RAMESH CHANDRA SARAF Petitioner

Through: Mr. Rohit Jain, Advocate with
Mr. Aniket D. Agrawal and Ms.
Manisha Sharma, Advocates.

versus

PR COMMISSIONER OF INCOME TAX 4 & ANR.



..... Respondents

Through: Mr. Ruchir Bhatia, Advocate.

+ W.P.(C) 3006/2021

ASHISH SARAF

..... Petitioner

Through: Mr. Rohit Jain, Advocate with
Mr. Aniket D. Agrawal and
Ms. Manisha Sharma, Advocates

versus

PR COMMISSIONER OF INCOME TAX 4 & ANR.

..... Respondents

Through

+ W.P.(C) 3351/2021

HIGH VALUE TRADERS PVT LTD

..... Petitioner

Through: Mr. Rohit Jain, Advocate with
Mr. Aniket D. Agrawal and
Ms. Manisha Sharma, Advocates

versus

PR. COMMISSIONER OF INCOME TAX 4 & ANR.

..... Respondents

Through

+ W.P.(C) 4032/2021

NARAYAN COMMODITY BROKERS PRIVATE LIMITED

..... Petitioner

Through: Mr. Rohit Jain, Advocate with
Mr. Aniket D. Agrawal and Ms.
Manisha Sharma, Advocates.



(A)

versus

PR. COMMISSIONER OF INCOME TAX - 4 & ANR.

..... Respondent

Through

+ W.P.(C) 4219/2021

M/S NATRAJ PRODUCTS PRIVATE LIMITED Petitioner

Through: Mr. Amol Sinha, Advocate with
Mr. Ashvini Kumar, Advocate

versus

PR. COMMISSIONER OF INCOME TAX, DELHI-4 & ANR.

..... Respondent

Through

+ W.P.(C) 4221/2021

M/S NATRAJ PRODUCTS PRIVATE LIMITED Petitioner

Through: Mr. Amol Sinha, Advocate with
Mr. Ashvini Kumar, Advocate

versus

PR. COMMISSIONER OF INCOME TAX, DELHI-4 & ANR.

..... Respondents

Through

+ W.P.(C) 4224/2021

M/S SKY BLUE INFOTECH PVT. LTD. Petitioner

Through: Mr. Amol Sinha, Advocate with



Mr. Ashvini Kumar, Advocate

versus

PR. COMMISSIONER OF INCOME TAX, DELHI-7 & ANR.

..... Respondents

Through

+ W.P.(C) 4225/2021

M/S KARAMYOGI TRADING PRIVATE LIMITED Petitioner

Through: Mr. Amol Sinha, Advocate with
Mr. Ashvini Kumar, Advocate

versus

PR. COMMISSIONER OF INCOME TAX, DELHI-4 & ANR.

..... Respondents

Through

+ W.P.(C) 4227/2021

M/S NAMAH SHIVAYA TRADING PVT. LTD. Petitioner

Through: Mr. Amol Sinha, Advocate with
Mr. Ashvini Kumar, Advocate

versus

PR. COMMISSIONER OF INCOME TAX, DELHI-4 & ANR.

..... Respondents

Through

+ W.P.(C) 4256/2021

M/S NAMAH SHIVAYA TRADING PVT. LTD. Petitioner

Through: Mr. Amol Sinha, Advocate with
Mr. Ashvini Kumar, Advocate.



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versus

PR. COMMISSIONER OF INCOME TAX, DELHI-4 & ANR.

..... Respondent

Through

CORAM:

HON'BLE MR. JUSTICE MANMOHAN

HON'BLE MR. JUSTICE NAVIN CHAWLA

ORDER

25.08.2021

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The petitions have been heard by way of video conferencing.

Learned counsel for the petitioners state that the present writ petitions are infructuous, inasmuch as, revised Form-3 have been issued to the petitioners in accordance with the prayer clauses.

Consequently, the present writ petitions are disposed of as satisfied.

The order be uploaded on the website forthwith. Copy of the order be also forwarded to the learned counsel through e-mail.


MANMOHAN, J


NAVIN CHAWLA, J

AUGUST 25, 2021

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